

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 170, 166, 334/2018, MA 473/2018,
IA 334/2018, IA 420/2018, INVP 21/2018,
MA /2018, MA 377/2017, MA 425/2017,
MA 501/2017, MA 565/2017, MA 602/2017,
MA 549/2017 in C.P. (IB)-292(MB)/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: **M/s. EDELWEISS ASSET RECONSTRUCTION
COMPANY LTD.**

v/s.

M/s. BHARATI DEFENCE & INFRASTRUCTURE LTD.

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

8. MA 170, 166, 334/2018, MA 473/2018, IA 334/2018, IA
420/2018, INVP 21/2018, MA /2018, MA 377/2017, MA
425/2017, MA 501/2017, MA 565/2017, MA 602/2017, MA
549/2017 in C.P. (IB)-292(MB)/2017

Both the parties are present. At request, list this matter on
24.8.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)